

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

16.3.05-  
Dated .....

Registration No. 09188/05-  
.....

J. K. Sops ..... Applicant (s)

## VERSUS

..... Respondent (s)

9.3.05-

A copy of the ORDER dated ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

9.3.2005

Present : Shri R.P. Joshi, counsel for applicant.

Learned counsel of applicant seeks and is allowed to withdraw this O.A. with liberty to file it afresh, as he wants to make certain additional averments in the O.A. with supporting documents.

Sd/-



( A. S. Sanghvi )  
Member (J)

/as/

To  
Shri R.P. Joshi  
Advocate

CAT S-3  
Scheme No. 78

GRPR-119-CAT Jabalpur-1-12-99-1500 Forms.

Indore

Sd/-

( V. K. Majotra )  
Vice-Chairman (A)

संसदीय प्रतिनिधि

DY. REGISTRAR  
पंत्रीय प्रशासन अधिकरण  
CENTRAL ADMINISTRATIVE TRIBUNAL  
जबलपुर बेंच, जबलपुर  
JABALPUR BENCH, JABALPUR

16.3.05-  
Signed  
On 26/3/05